

Daily Board CR-19

CITY CIVIL COURT MUMBAI
IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19)
CIVIL CAUSE LIST
DATE 13.08.2020 (11.00 A.M. to 2.00 P.M.)

Sr. No.	Cases	Parties	Stage	Advocates
NIL				

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Sr. No.	Cases	Stage	Parties	Advocates
1	POCSO MA 710/2020	Report	Nayana Nilesh Jadhav Vs The State of Maharashtra (Bandra Police Station)	Applicant in person
2	POCSO MA 736/2020	Report	Nayana Nilesh Jadhav Vs The State of Maharashtra (Bandra Police Station)	Applicant in person